

Serial No. of Order	Date of Order	Order with Signature
26 $\frac{8}{02}$		Shri D.N. Mishra, learned Standing Counsel for the Respondents files a Memo stating that the application has become infructuous since the applicant has been promoted to the post of S.S.E. vide order dated 7-9-98 and subsequently to the post of A.E.E. vide order dated 7.4.2001. The Counsel for the applicant, who accepted ^{and submitted} these promotions having been given to the applicant, the O.A. may be disposed of. Accordingly, the O.A. is dismissed as infructuous. No costs. (s) Member (A) (s) Member (J) Mr. L. Motwapaoo has submitted the Counter and also rejoinder to Com. For. For hearing. <u>Arb.</u> 7/6/96 Bench. For hearing. <u>Arb.</u> 27/6/96 - Bench On. dt. 21.8.02 For hearing. By 28/8 Bench Four copies of or. dt. 26.8.02 may be handed over to counsel for both side. 12/9 BM 80 12/9/02